

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1713
ANSWERED ON:19.11.2010
KISAN CREDIT CARDS
Nahata Smt. P. Jaya Prada,Shekhar Shri Neeraj

Will the Minister of FINANCE be pleased to state:

- (a) the details of the number of Kisan Credit Card (KCC) holders in the country, State-wise;
- (b) the details of the loan amount sanctioned under KCC to farmers by different banks, bank-wise and State-wise;
- (c) whether the Government has directed the public sector banks to increase the number of KCC holders and disbursement of loan amount by 20 per cent during 2010-11 under KCC Scheme;
- (d) if so, the details thereof;
- (e) the details of the KCC surrendered by the farmers during last three years, State-wise and bank-wise alongwith the reasons therefor; and
- (f) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): National Bank for Agriculture and Rural Development (NABARD) has reported that the State-wise and agency-wise progress made under Scheme of Kisan Credit Cards (KCC) cumulative since inception, as on 31 August 2010, is as Annexed:

The Union Finance Minister (FM) has held zonal review meetings across the country with the Chief Ministers of States & the CEOs of Public Sector Banks in June-July, 2010. During these reviews, the FM has directed the banks to increase KCCs by 20% (in number) and 20% (in amount) during the financial year 2010-11. These directions shall ensure improved progress in implementation of the scheme across the country.

(e) & (f): The data as sought is not centrally maintained as reported by NABARD.